

Sixteenth Loksabha

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Title: Regarding limit of shishu loan - Laid

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): As per the data released by the Ministry, of the total loans sanctioned under Prime Minister Mudra Yojana (PMMY), 92.89% were less than Rs. 50,000 (classified as Shishu loans) in 2015/16. In 2017/18 without much improvement, 88.65% of Mudra loans disbursed were less than Rs. 50,000. The Prime Minister himself has announced in May, 2018 that Rs. 6 lakh crore was disbursed to 12 crore beneficiaries. This would mean that on an average Rs. 50,000 amount of loan was disbursed per beneficiary for starting small scale business.

Also, as of August 2018, these Shishu loans (which constitute 90% of the loan accounts) amount to only 44.44% of total loan amount disbursed. In the state of Maharashtra, Shishu loans constitute mere 40% of total loan amount sanctioned in the State. Thus nearly 90% of beneficiaries are getting only 40% of loan amount. In addition to this variance in distribution of loan amount, the increasing cost of inputs, makes it difficult to start a micro enterprise.

Hence, I request the Government to increase the limit of Shishu loans to Rs. 1 lakh and sanction higher average loan per beneficiary in order to enable them to open and operate successful micro enterprises.